

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 42 of 2013

Dated : 18th February, 2014

**Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

In the matter of:

**M/s Bharti Hexacom Ltd. ... Appellant(s)
Versus
Rajasthan Electricity Regulatory
Commission & Anr. ... Respondent(s)**

Counsel for the Appellant(s) : Mr. Anand K. Ganesan
Ms. Swapna Seshadri

Counsel for the Respondent(s) : Mr. Raj Kumar Mehta
Ms. Ishista Dasgupta
Ms. Mansha Monga for R-1
Mr. Bipin Gupta for R-2

ORDER

We have heard learned the learned counsel for the parties.

Judgment is Reserved.

**(Justice Surendra Kumar)
Judicial Member**

**(Rakesh Nath)
Technical Member**